MR. CHAIRMAN: You write a letter. I will consider.

Demolition of Jhuggis in Delhi

*145 DR MOHD. HASHIM KIDWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state'

- (a) what is the number of ihuggis and dhabas demolished in Delhi and New Delhi during the current year;
- (b) what Is the number of Jhuggi dwellers and dhaba owners provided v;ith alternative accommodation and sites?

THE MINISTER OF STATE IN THE MINTSTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) According to information received from DDA, MCD, NDMC, Delhi Cantonment Board, Ministry, of Defence, & Department of Railways 8088 jhuggis and 64 Dhabas have been demolished in Delhi and New Delhi during the current year. In addition DDA removed 840 other encroachments from its land but has not kept any separate figure of dhabas removed.

- (b) Alternative accommodation has been provided by the DDA as follows:-
 - (ll) Allotment of accommodation to Jhu|g£|i\~tThompri dwellers in transit camps—4185 Units.
 - (2) Allotment of commercial sites;—63.

DR. MOHD. HASHIM KIDWAI: My first Supplementary is this. Why did the DDA not keep tho figures of demolished Dhabas? Will the Minister instruct the DDA to keep figures of Dhabas demolished in future?

श्री दलबीर लिह: महोदय, माननीय सदस्य ने करन्ट ईयर में पिछले चार महोनों में जो डी॰डी॰ए॰ ने 6 • 15 सबैध

अतिकमण हटाये हैं बारे में उनके पूछा है। इनमें से 5875 झगी-अभोपड़ी निवासी है श्रोर शेष जो 840 हैं वे फटकर ग्रातिकमण हैं, जैसे किसी ने चारदीवारी बना ली या खोखा बना लिया या डेरी बना ली। इस तरह के य्रतिकमण है । इन 5875 मामलों में 4185 परिवारों को डी॰डी॰ए॰ ने अपने ट्रांजिट कैम्प्स के माध्यम से ब्रालटरनेटिव ब्रादास दे दिया है भौर जो बाकी रह गये हैं उनके पास वैध कागजात न होते की वजह से उनको ये सुविधाएं नहीं दी

DR. MOHD. HASHIM KIDWAI: My first question has not been answered. The Minister had stated that the DDA removed 340 other encroachments from its land, but has not kept any separate figures of Dhabas removed. So, my question is why did the DDA not keep figures for the demolished Dhabas? This thing has not been answered.

My second Supplementary question is this. How long will Jhuggi dwel-lerj be accommodated in transit camps and by what time will they provide them with alternative accommodation?

श्री दलबीर सिंह: श्रीमन्, इनमें से रह गये हैं। हम यह प्रयास कर रहे हैं कि जैसे ही हमारे पास ट्रांजिट कैम्पस होंगे, हम उनको देंगे। लेकिन जैसा कि मैंने पहले ही कहा है कि बाकी जो लोग बचे हैं, वे जो अपगी-क्रोंपड़ी वाले हैं उनके पास वैध कारज-पत्न नहीं थे, कोई वैध डाक्मैन्ट्स नहीं हैं। इस वजह से उनको बसाने में दिक्कत आ

SHRI BHAGATRAM MANHAR While I welcome the Government's action in removing unauthorised constructions, we have to look at the problem from the humanitarian angle also. That is why I would like to know from the hon. Minister whether his Ministry wishes to assure

House that alternative accommodation will first be provided to the people before evicting them.

श्री दलबोर तिह: महोदय, शासन का इस प्रकार के मामलों में हमेशा मानवाय दृष्टिकोण रहा। है। जहां तक इन अग्र-झोंपड़ें। व लों का सबंध है, दिस्लें और हर बड़े-बड़े मेंद्रोपोलिटन शहरों में लोग श्राते हैं और अवध कालोनियां बन जाता हैं। इस संबंध में पिछला बार होम मिनिस्ट्रां में एक मोटिंग हुई थी जिसमें सारे पटाधिकारों मुलाये गये थे। बराबर हम इस पर विचार करते हैं। जैसे हो हमारे पास ट्रांजिट कैम्प्स होंगे, हम जनको देंगे।

SHRI VISHWA BANDHU GUPTA: Sir, may I know from the Minister whether he has any figures of the total number of jhuggis and dhabas in Delhi? Are there any health problems in these jhuggis? Whether drinking water is available to them while they are in the jhuggis?

श्री दलबीर सिंह: मान्यवर, यह सवाल जो है यह इपसे रिलेटिड नहीं है, इसिलये अभी यह बताना संभव नहीं होगा।

SHRI KAPIL VERMA: The figures given in the reply of the Minister shows that only half of the Jhuggi dwellers and dhaba dwellers have been accommodated in the camps. But I would like to know what arrangements have been made for the rest of the Jhuggi and dhaba dwellers?

SHRI DALBIR SINGH: What, Sir?

MR. CHAIRMAN: He say_s accom modation has been provided only for the half 8,088 jhuggis. What about the rest?

SHRI KAPIL VERMA: Sir, out of 8,088 jhuggis which have been demolished in Delhi and New Delhi only 4,185 have been accommodated. But what about rest of the dwellers?

श्री दलकोर सिंह: मैंने पहले ही श्रपने उत्तः में कहा है जहां तक इनको बताने का सवाल है क्योंकि जब सर्वे किया गया तो इनके पास ऐसे कोई डाकुमेन्ट् नहीं मिले, इस वजह से इस संबंध में हमको दिक्कत द्या रहें: है।

श्री जी० स्वामी नायक: वेयरमैन साहेब, मैं माननाय मंत्री जी से पूछना चाहुंगा कि क्या वे जानते हैं कि जलेगी चौक की 50 झिंगायों को हटाकर उनको सुलता पूरों में बताया गया था और 1983 में, 16 सितम्बर को श्राजनमोहन, लैफिटनेन्ट गत्रनंर दिल्लः के कर कमलों द्वारा उनके लिये मकान बनाने की फाउन्डेशन रखें भई यें लेकिन आज तक कोई काम उन समियो के लिये नहीं हुआ। क्या मंत्री जी यह बताने की ुपा क्रेरेंगे कि क्या कारण है कि आज तक वहां काम नहीं किया गया? महोदय, अभी यह मालुम हुआ है कि उन्हें वहां से हटाने की कोशिश की जा रही है। तो क्या मंत्री जी वह बताने की हपा करेंगे कि इन झस्मियों जिनमें बंजारे, सिरकी बनाने वाले रहते हैं क्या उनको वहां से न हटाने का कोई आदेश देंगे?

श्री दलवीर सिंह: माननीय सदस्य ने जो कहा है वह संधा इस सवाल से संबंधित नहीं है । लेकिन फिर भी यह बताना चाहंगा कि पिछलं सरकार ने 1960 में दिल्ली में झगा झांपडा उन्मलन योजना प्रारम्भ की धर ग्रीर 1977 नक यह चला । इसके बारे में जो आंकड़े बतलाये गये हैं उसके अनुसार इस योजना के अन्तर्गत झर्या निवसि ों के लिधे पुनर्वास कालोनियों के लिये 80 वर्ग गज जमीन 3867 लोगों को ग्रीर टैनामेंट 3560 लोगों को दिये गये तथा 25 वर्ग गज के जो प्लाट दिये गणे वे 1 लाख 96 हजार हैं। इसलिये यह जो पिछली योजना है जिसके बारे में माननीय सदस्य ने प्रष्ठा है उसके आंकड़े हैं।

SHRI MURLIDHAR CHANDRAKANT BHANDARE: The real problem arises because these unauthorised constructions are allowed to come up. They are constructed and continued very often with the connivance of the authorities. What is necessary is timely detection and removal. Otherwise this evil menace will keep on growing. If you remove a Jhuggi or a dhaba within a period of month's of its coming into existence, we also would not have any claim to have an alternative accom-modation. But it does look that all these jhuggis and dhabas have been there for a considerable length of time. So the question which I want to ask is (a) how many of jhuggis and dhabas were there before they have been demolished?; and (b) have you set up any machinery by which unauthorised constructions shall be removed within a period of two months of their being put up?

श्रीं दत्रवोर सिंह: सर, सदस्य ने जो पूछा है उसके बारे में चार महीने के हमारे पास श्रांकड़े हैं। फिर भी आपने जो कहा है सजीशन को हम मान रहे हैं। इस संबंध में होन मिनिस्ट्री ने 1965 में एक मीटिंग को थी और इसमें माननीय सदस्यों ने भो राय जाहिर की थी। इसमें जो हवारे डिपार्टवेंट हैं, चाफिसेज हैं उनकी जनीनें भी खाली हैं और उनको भी कहा गया है, रेक्वेस्ट की गई है कि वे यह देवें ताकि कोई इनकोचमेंट न हो, वे किसी को न घसने दें। आपका सजेशन मान लिया गया है और धाने वाले समय में डी० डी० ए० ने फोल्ड आफिंपर रखे हैं जो इस पर रोक लगा रहे हैं।

श्रीमती शन्ती पहाडिया : मैं माननीय मंत्री जी से यह जानना चाहती हं **ৰি**ন जो संगम वस्ती है वह बहुत बड़ी वस्ती बनगई है। मैं जानना चाहती हुं कि हटाया जायेगा या उसको बसाया जायेगा। वह जमीन किसानों से लेकर खरीदी है उस पर बहुत ग्रच्छे मकान बना लिए है। काफो શ્રુજ્જો

बड़े बड़े प्लाट खरोदे हैं। उस पर मंत्रों जी का क्या विचार है?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

European Economic Community Aid for "Operation Flood" Project

- •146. SHRI PARVATHANENI UPENDRA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether there is an_v proposal to seek further assistance and support from the European Economic Community to the "Operation Flood Project" which ended in ApVil, 1985;
- (b) what is the quantum of assistance in cash and kind so far received from the European Economic Community; and
- (c) what have been the achievements of operation flood Project so far and whether the targets set out have been achieved?

THE MINISTER OF AGRICULTURE (SHRI BUTA SINGH); (a) There is a proposal to seek assistance f-rom European Economic Community foi: continuation of Operation Flood project during the Seventh Five Year Plan.

- (b) The Indian Dairy Corporation has received 2,16,583.827 MT of skim milk powder, 62,401.540 MT of butter oil, 16,577.050 MT of butter and 497.120 MT of refined rapeseed oil upto March, 1985.
- (c) Table below indicates targets and achievements of selected components under Operation Flood II during the Sixth Five Year Plan period i.e. 1980-81 to 1984-85.